

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

Contempt Petition No. 61/172/2019 in ORIGINAL APPLICATION NO. 61/1565/2018

Chandigarh, this the 18th day of February , 2020

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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- 1. Narnder Singh, s/o Sh. Raj Singh, aged 47 years, working as Motor Lorry Driver (Regular) in the office of Executive Engineer (Border Fencing Divisional) CPWD, Jammu, Palora, BSF Campus 180001.
- 2. Papinder Singh, s/o Sh. Raj Singh, aged 44 years, working as Motor Lorry Drier (Regular) in the office of Executive Engineer (Border Fencing Division-III), CPWD, Jammu, Palora, BSF Campus 180001.

....Petitioners

(By Advocate: Shri D.R. Sharma)

VERSUS

- 1. Sh. Durga Shanker Mishra, IAS, Secretary, Ministry of Urban Development, Government of India, Nirman Bhawan, New Delhi 110001.
- 2. Sh. Prabhakar Singh, Director General of Works, Central Public Works Department, R.K. Puram, New Delhi 110001.
- Sh. Vimal Kumar DDG (formerly Superintending Engineer, Coordination, Central Public Works Department, Kendriya Sadan, 2nd Floor, Sector 9, Chandigarh 160009.
- 4. Sh. K.K. Saxena, Executive Engineer (Border Fencing Division-II), Central Public Works Department, Jammu, Paloura, BSF Campus 180001.

....Respondents

(By Advocate: Shri Sanjay Goyal)

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SANJEEV KAUSHIK, MEMBER (J)

Mr. Sanjay Goyal, learned counsel for respondents has

produced a copy of interim order dated 31.01.2020, passed by

the jurisdictional High Court in a bunch of Writ Petitions No.

2550/2020 etc. filed by the Union of India against the order of

this Tribunal dated 8.4.2019 in the case of Balwinder Singh

& Ors. vs Union of India & Ors., whereby operation of

indicated order has been stayed. He therefore, submits that

this C.P. alongwith connected C.Ps, listed today itself, may be

closed.

2. In view of above, this C.P. is closed at this stage. Notice

issued is discharged.

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 18.02.2020

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